

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &  
IA NO. 927 OF 2017**

**Dated: 3<sup>rd</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Ltd. & Anr. .... Appellant(s)  
Versus  
M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan  
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. Brij Mohan Banot (Rep.) for R-1  
Mr. R.K.Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

Time to file reply by Respondent No.1 is extended till 26.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 09.01.2019 with advance copy to the other side.

List the matter on **16.01.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

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